

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3678/2013  
MA No.2783/2013  
MA No.2784/2013

New this the 4<sup>th</sup> day of January, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Shri Baljor Singh  
Age 58 years  
S/o late Hing Lal  
R/o H-1/386, Sultanpuri  
Rohini, Delhi – 110 086.
  
2. Shri Ashok Kumar  
Age 50 years  
S/o Shri Rameshwar Das  
R/o House No.18, Gali No.1  
Gaurav Nagar, Kirari Suleman  
Delhi – 110 086. .... Applicants.

(By Advocate: Shri S.K.Gupta)

**Versus**

North Delhi Municipal Corporation through

1. The Commissioner  
Municipal Corporation of Delhi (North)  
Dr. S.P.M. Marg Civic Centre  
J.L.N.Road, New Delhi.

2. Engineering-in-Chief  
North Delhi Municipal Corporation  
Dr.S.P.M.Marg Civic Centre  
J.L.N.Marg, Delhi.

3. Director (Personnel)  
North Delhi Municipal Corporation  
Dr. S.P.M.Marg Civic Centre  
J.L.N. Marg, Delhi. ....Respondents

(By Advocate: Ms. Anupama Bansal)

**ORDER (ORAL)**

**By Hon'ble Mr. Justice Permod Kohli,**

Shri S.K.Gupta, learned counsel submits that applicant no.1 is superannuated and thus this OA, qua the Applicant No.1 is rendered infructuous. The prayer made in this OA is for promotion to the level of Assistant Engineer (Auto) by providing promotional avenues. Shri Gupta submitted that the respondents have initiated steps for amendment in the Recruitment Rules to provide promotion and the case of Applicant No.2 is also being considered.

2. In view of this, OA is rendered infructuous at this stage.  
Dismissed as such.

**(Praveen Mahajan)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

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